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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 65/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

Name of the Company:

Vindhyachal Merchants & Finance Pvt. Ltd.

With

Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

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ORDER

None present for Petitioners.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Copy of Representation of Regional Director received.

Letter for adjournment from petitioner PCS received.

List the matter on 16.11.2017.

MANORAMA KUMARI

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of October, 2017.

MEMBER JUDICIAL